

COURT NO. 14
THE HONOURABLE JUSTICE DR V R K KRUPA SAGAR

To be Heard on Monday The 2nd day of December 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(BAIL PETITIONS)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR PRONOUNCEMENT OF ORDERS</u>					
1	IA/1/2024 Relaxation Petition CRLP/2909/2023	MUKUL CHANDRA AGARWAL Vs	VENKAT CHALLA	- JOSYULA BHASKARA RAO (SC FOR E D)	VISAKHAPATNAM
2	CRLP/7820/2024	SAPPALA RAMURTHY Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
3	CRLP/8299/2024	DEMULA VENKATA KISHORE Vs THE STATE OF ANDHRA PRADESH	BALAJI MEDAMALLI	PUBLIC PROSECUTOR	VISAKHAPATNAM
<u>INTERLOCUTORY</u>					
4	CRLP/8651/2024	KAMALESH.K Vs THE STATE OF ANDHRA PRADESH	PANGI RAJU BABU	PUBLIC PROSECUTOR	VISAKHAPATNAM
5	CRLP/8654/2024	KHADHAR BASHA Vs THE STATION HOUSE OFFICER	R YELLA REDDY	PUBLIC PROSECUTOR	GUNTUR
6	CRLP/8678/2024	CHINNA ADEPPAGARI YOGI Vs THE STATE OF ANDHRA PRADESH	JITHENDRA P	PUBLIC PROSECUTOR	ANANTAPUR
7	CRLP/8679/2024	INTI GOPALA RAO Vs THE STATE OF ANDHRA PRADESH	V V N NARAYANA RAO	PUBLIC PROSECUTOR	VIZIANAGARAM
8	CRLP/8686/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	DR. SEEDIRI APPALA RAJU Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	PUBLIC PROSECUTOR	SRIKAKULAM
9	CRLP/8691/2024	ANNAPU REDDY ANJI REDDY Vs THE STATE OF ANDHRA PRADESH	Dr CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR	GUNTUR
10	CRLP/8692/2024	SARIPALLY PREMA Vs THE STATE OF ANDHRA PRADESH	R GOPI MOHAN	PUBLIC PROSECUTOR	WEST GODAVARI
11	CRLP/8693/2024	AYUB YUSUF SHAIKH Vs THE STATE OF ANDHRA PRADESH	BOOSARA V N PRAVEEN KUMAR	PUBLIC PROSECUTOR	VISAKHAPATNAM
12	CRLP/8695/2024	MARRI SATHIBABU Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM

13	CRLP/8696/2024	KOMARAVEL Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
14	CRLP/8697/2024	JAYA GUNTHA @ JAIRAM Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
15	CRLP/8702/2024	KILO CHINNA RAO @ KILLO CHINNA RAO Vs THE STATE OF ANDHRA PRADESH	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR	EAST GODAVARI
16	CRLP/8704/2024	GANGARAPU VENKATA REDDY Vs THE STATE OF ANDHRA PRADESH	PILLIX LAW FIRM	PUBLIC PROSECUTOR	PRAKASAM
17	CRLP/8707/2024	VENTALA BABU RAO Vs THE STATE OF ANDHRA PRADESH	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR	VISAKHAPATNAM
18	CRLP/8708/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	KOLLABATHULA VICTOR VINESH KUMAR Vs THE STATE OF ANDHRA PRADESH	TAMADA RAMJI VARMA		SPS NELLORE
19	CRLP/8709/2024	CHITTALA SATYA SIVA RAMA KRISHNA Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	PUBLIC PROSECUTOR	EAST GODAVARI
20	CRLP/8710/2024 IA 1/2024 Miscellaneous Petition	ATTAR CHAND BASHA Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	PUBLIC PROSECUTOR	ANANTAPUR
21	CRLP/8711/2024	CHAVALAM ABBAI DORA @ ABHI Vs THE STATE OF ANDHRA PRADESH	SASANKA BHUVANAGIRI	PUBLIC PROSECUTOR	EAST GODAVARI
22	CRLP/8712/2024	G.L.N. RAVI KISHORE Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	PUBLIC PROSECUTOR	YSR KADAPA
23	CRLP/8721/2024	PANGI RAMA KRISHNA Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM

INTERLOCUTORY (REGULAR BAILS)

24	IA/2/2024 Bail (u/s 389(1)) CRLP/3872/2020	S KUMAR ROUT Vs	RAVURI LEELA SAI SAMPATH	DR.MEDISI RATNA RAO DR K MANMADHA RAO	VISAKHAPATNAM
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INTERLOCUTORY (ANTICIPATORY BAILS)

25	CRLP/6640/2024 CRLP/6702/2024 CRLP/6734/2024 CRLP/6802/2024 CRLP/6934/2024	KANTHI RANA TATA IPS Vs THE STATE OF ANDHRA PRADESH	T NAGARJUNA REDDY	PUBLIC PROSECUTOR PRABHU NATH VASIREDDY	KRISHNA
26	CRLP/6702/2024	M SATYANARAYANA Vs STATE OF AP	ANIL KUMAR DASARI	PUBLIC PROSECUTOR SRINIVASA RAO NARRA	KRISHNA

27	CRLP/6734/2024 IA 1/2024 Miscellaneous Petition	VISHAL GUNNI IPS Vs THE STATE OF ANDHRA PRADESH	P RAJKUMAR	PUBLIC PROSECUTOR	KRISHNA
28	CRLP/6802/2024 IA 1/2024 Miscellaneous Petition IA 2/2024 Implead Petition	K .HANUMANTHA RAO Vs THE STATE OF ANDHRA PRADESH	K L N SWAMY	PUBLIC PROSECUTOR BHANU PRASAD CHUKKAPALLI	KRISHNA
29	CRLP/6934/2024 IA 1/2024 Miscellaneous Petition	INAKOLLU VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	S DUSHYANTH REDDY	PUBLIC PROSECUTOR	KRISHNA

FOR EXTENSION OF INTERIM ORDERS

30	CRLP/8094/2024 IA 1/2024 Direction Petition	PUNUM GOWTHAM REDDY Vs THE STATE OF ANDHRA PRADESH	Y V ANIL KUMAR	PUBLIC PROSECUTOR	KRISHNA
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INTERLOCUTORY (REGULAR BAILS)

31	CRLP/8141/2024	SMT ALLURI JOTSNA PRIYA Vs THE STATE OF ANDHRA PRADESH	MANIKANTESWARA RAO KOTHA	PUBLIC PROSECUTOR	KRISHNA
32	CRLP/8393/2024	ADI RAJU NAIDU Vs THE STATE OF ANDHRA PRADESH	ARRABOLU SAI NAVEEN	PUBLIC PROSECUTOR	VISAKHAPATNAM

INTERLOCUTORY (ANTICIPATORY BAILS)

33	CRLP/8173/2024	EDULAPALLI RAM MOHAN Vs STATE OF ANDHRA PRADESH	V R MAHESWARA RAO PALETI	PUBLIC PROSECUTOR	ANANTAPUR
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INTERLOCUTORY (REGULAR BAILS)

34	CRLP/6900/2024	MADHAVARAPU SURESH BABU Vs THE STATE OF ANDHRA PRADESH	DUGGIRALA SUBASH	PUBLIC PROSECUTOR	EAST GODAVARI
35	CRLP/7625/2024	DONGA SATISH Vs THE STATE OF ANDHRA PRADESH	BHOOMA MAHARSHI REDDY	PUBLIC PROSECUTOR	SPS NELLORE
36	CRLP/7915/2024	SELAPILAI ANANDA VELU Vs STATE OF ANDHRA PRADESH	DUGGIRALA SUBASH	PUBLIC PROSECUTOR	EAST GODAVARI
37	CRLP/7921/2024	KODURU RAMARAO Vs THE STATE OF ANDHRA PRADESH	V NITESH	PUBLIC PROSECUTOR	VISAKHAPATNAM
38	CRLP/7981/2024	KONDEMULA CHANTIBABU @ CHANTI Vs THE STATE OF ANDHRA PRADESH	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR	VISAKHAPATNAM
39	CRLP/8236/2024	PANGI MOHANARAO Vs THE STATE OF ANDHRA PRADESH	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR	VISAKHAPATNAM

40	CRLP/8237/2024	SEEDARI APPALARAJU Vs THE STATE OF ANDHRA PRADESH	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR	VISAKHAPATNAM
41	CRLP/8272/2024	CHEKKA LALITHA KUMARI @ LASYA Vs THE STATE OF ANDHRA PRADESH	GUNDAPU RAJESH KUMAR	PUBLIC PROSECUTOR	VISAKHAPATNAM
42	CRLP/8406/2024	RAJESH THADATHIL KRISHNAN @ RAJESH T K Vs THE STATE OF ANDHRA PRADESH	KOTHA VEERA NAGA PALLAVI	PUBLIC PROSECUTOR	EAST GODAVARI
43	CRLP/8417/2024	MUWALA KRISHNA Vs THE STATE OF A.P.	PANGI RAJU BABU	PUBLIC PROSECUTOR	EAST GODAVARI
44	CRLP/8418/2024	SEEMASETTI SAI DURGA VARAPRASAD @ SAMOSA Vs STATE OF ANDHRA PRADESH	VALLEPU MOUNIKA	PUBLIC PROSECUTOR	EAST GODAVARI
45	CRLP/8440/2024	RUNJALA CHANTI @ GANGADHARAM Vs THE STATE OF ANDHRA PRADESH	K PRIDHVI RAJU	PUBLIC PROSECUTOR	VISAKHAPATNAM

ADMISSION

46	CRLRC/410/2024 IA 1/2024 Suspension Petition IA 2/2024 Bail (u/s 389(1))	SRI JALEM HARI PRASAD Vs THE STATE OF ANDHRA PRADESH	Y SUDHAKAR	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
47	CRLRC/1133/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Suspension Petition IA 3/2024 Amendment Petition	SANKA RAJU Vs JASTI SIVA KUMARI	B P RAJU	PUBLIC PROSECUTOR	WEST GODAVARI

INTERLOCUTORY (ANTICIPATORY BAILS)

48	CRLP/4042/2024	THUPAKULA RANGANATH Vs THE STATE OF ANDHRA PRADESH	SASANKA BHUVANAGIRI	PUBLIC PROSECUTOR GOUTHAMI SURAPAREDDY	GUNTUR
49	CRLP/5420/2024	VENKATESWARA KODANDA RAMAIAH Vs THE STATE OF ANDHRA PRADESH	ANIL KUMAR DASARI	PUBLIC PROSECUTOR	KRISHNA
50	CRLP/5901/2024	BABU REDDY @ C BABU REDDY Vs THE STATE OF AP	P V VENKATA RAVI SANKAR and Dr. P.B Reddy	PUBLIC PROSECUTOR	ANANTAPUR
51	IA/2/2024 Relaxation Petition CRLP/6164/2024	P V MITHUN REDDY Vs	KALLA GUNA SEKHAR	-	CHITTOOR
52	IA/1/2024 Miscellaneous Petition CRLP/6164/2024	P V MITHUN REDDY Vs	KALLA GUNA SEKHAR		CHITTOOR
53	IA/2/2024 Relaxation Petition CRLP/6165/2024	P V MITHUN REDDY Vs	KALLA GUNA SEKHAR	-	CHITTOOR

54	IA/1/2024 Miscellaneous Petition CRLP/6165/2024	P V MITHUN REDDY Vs	KALLA GUNA SEKHAR		CHITTOOR
55	CRLP/7544/2024	SAVATI NIKHIL KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	SIVA NAGARJUNA SIDHADAPU	PUBLIC PROSECUTOR	ANANTAPUR
56	CRLP/7618/2024	S.PEDDA VENKATA RAJESH REDDY Vs THE STATE OF ANDHRA PRADESH	N CHANDRA SEKHAR REDDY	PUBLIC PROSECUTOR	ANANTAPUR
57	CRLP/7622/2024	SMT. GANDETI RUBY Vs THE STATE OF ANDHRA PRADESH	S V INDIRA	PUBLIC PROSECUTOR	EAST GODAVARI
58	CRLP/7623/2024	GANDETI SHASTRIJI Vs THE STATE OF ANDHRA PRADESH	S V INDIRA	PUBLIC PROSECUTOR	EAST GODAVARI
59	CRLP/7690/2024	SHAIK SALAHUDDIN @ SALAHUDDIN Vs THE STATE OF AP	VENKAT CHALASANI	PUBLIC PROSECUTOR	GUNTUR
60	CRLP/7705/2024	B MAHESWARI Vs THE STATE OF ANDHRA PRADESH	KALE VIJAYA RAJU	PUBLIC PROSECUTOR	KURNOOL
61	CRLP/7718/2024	ARIGELA RANGA HARINATH Vs THE STATE OF ANDHRA PRADESH	V NITESH	PUBLIC PROSECUTOR	YSR KADAPA
62	CRLP/7776/2024	GOSALA DANDA BABU Vs THE STATE OF A.P	BABUJI TENNETI	PUBLIC PROSECUTOR	EAST GODAVARI
63	CRLP/8140/2024	NAKKA VENKATA SAI Vs THE STATE OF ANDHRA PRADESH	I V N RAJU	PUBLIC PROSECUTOR	KRISHNA
64	CRLP/8207/2024	RENUKUNTLA PADMAJA Vs THE STATE OF ANDHRA PRADESH	B PRAKASAM		EAST GODAVARI
65	CRLP/8260/2024 IA 1/2024 Miscellaneous Petition IA 2/2024 Implead Petition	RUDRAPATI SKYLAB Vs THE STATE OF ANDHRA PRADESH	VENNA KALYAN CHAKRAVARTHI	PUBLIC PROSECUTOR VENKAT CHALASANI	KRISHNA
66	CRLP/8358/2024	G. NAVEEN @ NAVEEN KUMAR Vs THE STATE OF ANDHRA PRADESH	MAHADEVA KANTHRIGALA	PUBLIC PROSECUTOR	YSR KADAPA
67	CRLP/8366/2024	UNNAM NANI @ UNNAM ANEESH Vs THE STATE OF ANDHRA PRADESH	K RATNA SAGAR	PUBLIC PROSECUTOR	GUNTUR
68	CRLP/8367/2024	CHODEM KANNAYYA Vs THE STATE OF ANDHRA PRADESH	J RAVI KUMAR	PUBLIC PROSECUTOR	WEST GODAVARI

69	CRLP/8377/2024	SIMHA RAVI SAI @ RAVI SAI Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	PUBLIC PROSECUTOR	EAST GODAVARI
70	CRLP/8378/2024	GRANDHI BHARATI NAGAVALLI SIVA JYOTHI Vs THE STATE OF ANDHRA PRADESH	N SIVA REDDY	PUBLIC PROSECUTOR	WEST GODAVARI
71	CRLP/8387/2024	KATA NAGAMANI Vs THE STATE OF ANDHRA PRADESH	PANGI RAJU BABU	PUBLIC PROSECUTOR	PRAKASAM
72	CRLP/8403/2024 IA 1/2024 Miscellaneous Petition IA 2/2024 Amendment Petition	T AMIRTHA RAJ @ NADAR @ TRS Vs STATE OF ANDHRA PRADESH	PAWAN KUMAR MALAPATI	PUBLIC PROSECUTOR	CHITTOOR
73	CRLP/8409/2024	KANAKA RAMAKRISHNA Vs THE STATE OF ANDHRA PRADESH	V NITESH	PUBLIC PROSECUTOR	YSR KADAPA
74	CRLP/8439/2024	HAKEEM SHAIK NOOR MOHAMMAD @ NOOR Vs THE STATE OF ANDHRA PRADESH	SARANU PHANI TEJA	PUBLIC PROSECUTOR	ANANTAPUR
<u>FOR ADMISSION</u>					
75	CRLP/8453/2024 IA 1/2024 Dispense with Petition IA 2/2024 Compromise Petition	VANGALAPUDI ANITHA Vs THE STATE OF ANDHRA PRADESH	V V SATISH	PUBLIC PROSECUTOR V V N NARASIMHAM Cases pertaining to former /sitting MLA's & MP's.	VISAKHAPATNAM
76	CRLP/8566/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition IA 3/2024 Amendment Petition IA 4/2024 Amendment Petition	KILARI VENKATA ROSAIAH Vs THE STATE OF ANDHRA PRADESH	V VINOD K REDDY	PUBLIC PROSECUTOR Cases pertaining to former /sitting MLA's & MP's.	GUNTUR
<u>FOR EXTENSION OF INTERIM ORDERS</u>					
77	CRLRC/520/2024 IA 1/2024 Stay Petition	PILLI MUSALAYYA Vs THE STATE OF ANDHRA PRADESH	S SURENDRA KUMAR	PUBLIC PROSECUTOR	WEST GODAVARI
78	CRLRC/756/2024 IA 2/2024 Extension Petition IA 3/2024 Modification	BOBBA AJAY KUMAR MUKARJI Vs THE STATE OF AP	KOPPARTHI SUMATHI	PUBLIC PROSECUTOR B V ANJANEYULU	KRISHNA
<u>FOR EXTENSION OF TIME</u>					
79	IA/1/2024 Extension Petition CRLRC/1127/2019	INAPECTOR OF POLICE Vs	LETTER	NARASIMHA RAO GUDISEVA DEVALARAJU ANIL KUMAR PUBLIC PROSECUTOR	KRISHNA
<u>INTERLOCUTORY</u>					
80	CRLRC/827/2024 IA 1/2024 Stay Petition	KASICHEYANULA LAKSHMI NARASIMHA SURYANARAYANA MURTHY Vs THE STATE OF ANDHRA PRADESH	A B LALITHA GAYATHRI	PUBLIC PROSECUTOR	KRISHNA

INTERLOCUTORY (REGULAR BAILS)

81	CRLP/6330/2024 IA 1/2024 Stay Petition CRLP/5726/2024 CRLP/5727/2024 CRLP/5988/2024 CRLP/6331/2024	THE STATE ANTI CORRUPTION BUREAU Vs JOGU RAJEEV	MARRI VENKATA RAMANA	SAI SARAN CHODISETTY	KRISHNA
82	CRLP/5726/2024	B. NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	YASWANTH GADE	PUBLIC PROSECUTOR	KRISHNA
83	CRLP/5727/2024	B. NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	YASWANTH GADE	A GAYATHRI REDDY Standing Counsel for ACB cum Spl. PP	KRISHNA
84	CRLP/5988/2024	JOGI VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	PUBLIC PROSECUTOR	KRISHNA
85	CRLP/6331/2024 IA 1/2024 Stay Petition	THE STATE Vs AJMEERA RAMESH @ AJJIMERA RAMESH	MARRI VENKATA RAMANA	ANNAM NANCHARAI AH	KRISHNA
86	CRLP/7263/2024	JAYARAM GOLARI Vs THE STATE OF ANDHRA PRADESH	BANDI SRIHARI	PUBLIC PROSECUTOR	EAST GODAVARI
87	CRLP/7760/2024	KORRA SRINU Vs THE STATE OF ANDHRA PRADESH	K PRIDHVI RAJU	PUBLIC PROSECUTOR	VISAKHAPATNAM
88	CRLP/8033/2024	UMMADI VASU @ BOXER VASU Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
89	CRLP/8162/2024	SHAIK AKBAR Vs THE STATE OF INSPECTOR OF POLICE	BONU RAMA SHANKAR RAO	PUBLIC PROSECUTOR	EAST GODAVARI
90	CRLP/8443/2024	BADE VENKATA RAMANJANEYULU Vs THE STATE OF ANDHRA PRADESH	GHANTASALA UDAYA BHASKAR	PUBLIC PROSECUTOR	KRISHNA
91	CRLP/8447/2024	MALLELA KISHORE Vs THE STATE OF ANDHRA PRADESH	DUGGIRALA SUBASH	PUBLIC PROSECUTOR	EAST GODAVARI
92	CRLP/8448/2024	MARIGELA ARUN KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	DUGGIRALA SUBASH	PUBLIC PROSECUTOR	EAST GODAVARI
93	CRLP/8449/2024	CHODAVARAPU MURALI SANJAY Vs THE STATE OF ANDHRA PRADESH	DUGGIRALA SUBASH	PUBLIC PROSECUTOR	EAST GODAVARI
94	CRLP/8450/2024	NIMMALA MANIKANTA Vs THE STATE OF ANDHRA PRADESH	MAHESWARI ARIKA	PUBLIC PROSECUTOR	EAST GODAVARI

95	CRLP/8451/2024	NARAKONDA PRAKASH Vs THE STATE OF ANDHRA PRADESH	DUGGIRALA SUBASH	PUBLIC PROSECUTOR	EAST GODAVARI
96	CRLP/8452/2024	CHIKKAM PRASAD Vs THE STATE OF AP	PANGI RAJU BABU	PUBLIC PROSECUTOR	VISAKHAPATNAM
97	CRLP/8455/2024	PANDIYARAJ Vs THE STATE	KASIM NAGASAIM	PUBLIC PROSECUTOR	EAST GODAVARI
98	CRLP/8457/2024	SRIRAM CHANDRA SEKHAR @ CHINTU Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR
99	CRLP/8458/2024	YEDURI MOHANA RAO Vs THE STATE OF ANDHRA PRADESH	RAMINENI SUDHEER	PUBLIC PROSECUTOR	VISAKHAPATNAM
100	CRLP/8459/2024	SETTI MALLESWARA RAO @ SETHI MALES RAO Vs THE STATE OF ANDHRA PRADESH	RAMINENI SUDHEER	PUBLIC PROSECUTOR	VISAKHAPATNAM
101	CRLP/8461/2024	BHARAVATH THARUN Vs THE STATE OF ANDHRA PRADESH	RAMINENI SUDHEER	PUBLIC PROSECUTOR	VISAKHAPATNAM
102	CRLP/8462/2024	MARIMUTHU ARUMUGAM Vs THE STATE OF ANDHRA PRADESH	B.SUDHAKAR KUMAR	PUBLIC PROSECUTOR	EAST GODAVARI
103	CRLP/8470/2024	SHAIK RAHAMATH JAN @ HAJI RAHAMATH Vs THE STATE OF ANDHRA PRADESH	T DIWAKAR REDDY	PUBLIC PROSECUTOR	YSR KADAPA
104	CRLP/8473/2024	BOMMIREDDIPALLI PHANISREE Vs THE STATE OF ANDHRA PRADESH	K V L NARASIMHA RAO	PUBLIC PROSECUTOR	WEST GODAVARI
105	CRLP/8475/2024	KORRA ARJUN Vs THE STATE OF ANDHRA PRADESH	BONU RAMA SHANKAR RAO	PUBLIC PROSECUTOR	VIZIANAGARAM
106	CRLP/8476/2024	KILLO SATHIBABU Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
107	CRLP/8493/2024	KANDATI SRI SAI CHANDU Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR
108	CRLP/8503/2024	BISOI HARIKRISHNA Vs THE STATE OF A.P.	SAMANTHA KRISHNA SRIRAMAKAVACHAM	PUBLIC PROSECUTOR	VISAKHAPATNAM
109	CRLP/8508/2024	NADIGATLA HANUMANATHA RAO Vs THE STATE OF ANDHRA PRADESH	MANDALI CHIRANJEEVI BABU	PUBLIC PROSECUTOR	VISAKHAPATNAM

INTERLOCUTORY (ANTICIPATORY BAILS)

110	CRLP/5903/2024	VASU DEVA REDDY Vs THE STATE OF ANDHRA PRADESH	S NAGESH REDDY	PUBLIC PROSECUTOR	GUNTUR
111	CRLP/6146/2024 Miscellaneous Petition	PAREPALLI SRINIVASA VARA PRASAD Vs THE STATE OF ANDHRA PRADESH	K JYOTHI PRASAD	PUBLIC PROSECUTOR	WEST GODAVARI
112	CRLP/6147/2024 IA 1/2024 Miscellaneous Petition	NULAKANI NAGARJUNARAO @ NAGU Vs THE STATE OF ANDHRA PRADESH	K JYOTHI PRASAD	PUBLIC PROSECUTOR	WEST GODAVARI
113	CRLP/6311/2024	PILLAKATHAPU CHANDRA SEKHAR Vs STATE OF ANDHRA PRADESH	K SRINIVAS	PUBLIC PROSECUTOR	YSR KADAPA
114	CRLP/6455/2024	BODAGIRI. SATISH Vs THE STATE OF ANDHRA PRADESH	T S N MURTHY	PUBLIC PROSECUTOR	PRAKASAM
115	CRLP/6636/2024 IA 1/2024 Implead Petition	ROOPAVATH VIJAY NAIK Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	PUBLIC PROSECUTOR HARINADH NIDAMANURI	VISAKHAPATNAM
116	CRLP/6973/2024	NICHINANAKOIIA SRINU @ NICHENAKOLA SRINU Vs THE STATE OF ANDHRA PRADESH	B PARAMESEWARA RAO	PUBLIC PROSECUTOR	EAST GODAVARI
117	CRLP/7179/2024	TATIKONDA VASUDEVA GURUNADHA RAO Vs THE STATE OF ANDHRA PRADESH	B V ANJANEYULU	PUBLIC PROSECUTOR	KRISHNA
118	CRLP/7185/2024	ADDIKAM VIJAYA BHASKAR Vs THE STATE OF ANDHRA PRADESH	SARANU PHANI TEJA	PUBLIC PROSECUTOR	CHITTOOR
119	CRLP/7285/2024 IA 1/2024 Miscellaneous Petition	PONNURU RAMESH Vs THE STATE OF ANDHRA PRADESH	TRINATH CHOUDARY KOLLA	PUBLIC PROSECUTOR	KRISHNA
120	CRLP/7499/2024	YELURU NARASAMMA @ ELURU NANDHINI Vs STATE OF ANDHRA PRADESH	MUCHAKAYALA NARAYANA	PUBLIC PROSECUTOR	CHITTOOR
121	CRLP/7644/2024	CHATLA BAYANNA Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR
122	CRLP/7691/2024	MUHAMMAD SALAHUDDIN @ SHAIK SALAHUDDIN Vs THE STATE OF AP	VENKAT CHALASANI	PUBLIC PROSECUTOR	GUNTUR
123	CRLP/8177/2024 IA 1/2024 Miscellaneous Petition	SIRIGIREDDY ARJUN REDDY Vs THE STATE OF ANDHRA PRADESH	DAGGUBATI RAMASWAMY REDDY	PUBLIC PROSECUTOR	YSR KADAPA

124	CRLP/8464/2024	ANUMULA THIMMA REDDY Vs THE STATE OF ANDHRA PRADESH	LAKSHMIKANTH REDDY DESAI	PUBLIC PROSECUTOR	VISAKHAPATNAM
125	CRLP/8469/2024	POLU ADINARAYANA REDDY @ ADIREDDY Vs THE STATE OF ANDHRA PRADESH	N RAVI PRASAD	PUBLIC PROSECUTOR	PRAKASAM
126	CRLP/8483/2024	KODALI PAWAN KALYAN Vs THE STATE OF ANDHRA PRADESH	P VIVEK	PUBLIC PROSECUTOR	GUNTUR
127	CRLP/8491/2024	MEKALA RAMI REDDY Vs THE STATION HOUSE OFFICER	HUSSAIN GUMMANAMPATI	PUBLIC PROSECUTOR	GUNTUR
128	CRLP/8495/2024	YENUMULA RAMESH BABU Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	PUBLIC PROSECUTOR	GUNTUR

FOR EXTENSION OF INTERIM ORDERS

129	CRLP/6940/2024	CHIPPALA GOPIRAJU Vs THE STATE OF ANDHRA PRADESH	NAGENDRA BABU KAPPERA	PUBLIC PROSECUTOR	GUNTUR
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FOR EXTENSION OF TIME

130	IA/1/2024 Extension Petition CRLRC/969/2022	M/S. QUEST NET ENTERPRISES PVT.LTD Vs	LETTER	Y L SIVAKALPANA REDDY(SC CUM SPL PP CID) K V ADITYA CHOWDARY REPLY FOR COUNTER NOT FILED COUNSEL FOR THE PETITIONER (AT 02:15 PM)	SPS NELLORE
131	IA/1/2024-Dispense with Petition CRLRC/969/2024	GURRAM SRINIVASULU Vs	N ASWARTHA NARAYANA	PUBLIC PROSECUTOR	ANANTAPUR